

NO.D&SJ/NHN/EC/Construction/2014-  
Dated Nahan the 14th day of September, 2014.

OFFICE ORDER

Pursuant to the Registry letter No.HHC.1  
(S.Comp./NCMS Committee/2014-1-24000-02 dated 5/6-8-2014 duly addressed  
to all the District and Sessions Judges in H.P. and other concerned regarding  
Vision Statement for H.P. Judiciary for next five financial year 2014-15 to 2018-  
19, the Committee of following Judicial Officers, Court Manager and  
Superintendent Grade-II is hereby constituted with directions to examine the  
matter regarding Vision Statement pertaining to this Civil and Sessions Division  
and also to plan its further actions in accordance with the said Vision Statement  
in order to implement the same in letter and spirit within the stipulated time  
frame and also to take all the steps for the implementation of the said Vision  
Statement in Sirmaur District fully detailed in the Registry letter referred to  
above:

1	The Addl.District & Sessions Judge, Nahan	Chairman
2	The Civil Judge(Sr.Divn)-cum-CJM, Nahan	Member
3	The Civil Judge(Jr.Divn)-cum-JMIC, Nahan	Member
4	The Court Manager, District Courts, Nahan	Member
5	The Superintendent Grade-II of the office of the Civil Judge(Jr.Divn)-cum-JMIC, Nahan	Secretary

The committee is further directed to submit the  
monthly progress report in the matter to the undersigned.

*[Signature]*  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.

Endst. No. As above: 5230-5234 Dated: 22-9-2014

Copy for information and necessary action is forwarded to:

1. The Addl. District and Sessions Judge, Nahan.
2. The Civil Judge(Sr.Divn)-cum-CJM, Nahan.
3. The Civil Judge(Jr.Divn)-cum-JMIC, Nahan.
4. The Court Manager, District Courts, Nahan.
5. The Superintendent Grade-II of the office of the Civil Judge  
(Jr.Divn)-cum-JMIC, Nahan.

Encl: Registry letter  
dt 5/6-8-14.

*[Signature]*  
District and Sessions Judge,  
Sirmaur District at Nahan, H.P.